THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI

ZUBIN IRANI): (a) to (c) Realising the need to ensure safe and secure workplaces for women, the Parliament has enacted The Sexual Harassment of Women at the Workplace (Prevention, Prohibition and Redressal) Act, 2013'. This is a special Act which could be invoked by any woman subjected to sexual harassment at workplace, irrespective of her work status. At present, no proposal for amendment of this Act to include members of LGBTQ Community within its ambit is under consideration.

Return of adopted children

†639. SHRI LAL SINH VADODIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the children adopted from child orphanages are coming back;
- (b) if so, whether Government is considering to conduct an enquiry into the reasons responsible for their return; and
 - if so, by when and if not, the reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) As per the Child Adoption Resource Information and Guidance System (CARINGS), an Online Portal of Central Adoption Resource Authority (CARA), in the last five years 246 cases of disruption and 10 cases of dissolution have been reported as compared to a total of 16859 In-country Adoptions during the same period. The details are as follows:-

Year	No. of In-country Adoptions	No. of Disruption cases reported	No. of Dissolution cases reported
2014-15	3988	35	3
2015-16	3011	37	2
2016-17	3210	59	0
2017-18	3276	60	4
2018-19	3374	55	1
TOTAL	16859	246	10

[†]Original notice of the question was received in Hindi.

(b) and (c) The disruption/ dissolution is mainly observed in cases of placement of older children primarily due to the adjustment issues of the child with the family. Emphasis is being given for the counselling of parents adopting older children and the older children being placed in adoption.

Measures adopted to eradicate malnutrition

†640. SHRI R. K. SINHA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- the measures being adopted by Government to eradicate malnutrition among the children in the country; and
- (b) the measures being adopted to eradicate malnutrition among women and to educate them in this regard?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The Government has accorded high priority to the issue of malnutrition and is implementing several schemes/programmes of different Ministries/ Departments through States/UTs to address various aspects related to nutrition. This Ministry is implementing POSHAN Abhiyaan, Pradhan Mantri Matru Vandana Yojana, Anganwadi Services and Scheme for Adolescent Girls under the Umbrella Integrated Child Development Services Scheme (ICDS) as direct targeted interventions to address the problem of malnutrition among children and women in the country.

Government has set up POSHAN Abhiyaan on 18.12.2017. The goals of POSHAN Abhiyaan are to achieve improvement in nutritional status of Children from 0-6 years, Adolescent Girls, Pregnant Women and Lactating Mothers in a time bound manner with fixed targets as under:

Sl. No.	Objective	Target
1.	Prevent and reduce Stunting in children (0- 6 years)	@ 2% p.a.
2.	Prevent and reduce under-nutrition (underweight prevalence) in children (0-6 years)	@ 2% p.a.
3.	Reduce the prevalence of anaemia among young Children (6-59 months)	@ 3% p.a.
4.	Reduce the prevalence of anaemia among Women and Adolescent Girls in the age group of 15-49 years.	@ 3% p.a.
5.	Reduce Low Birth Weight (LBW).	@ 2% p.a.

[†]Original notice of the question was received in Hindi.